

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

11.05.2011

OA 163/2011

Mr. Shiv Kumar, counsel for applicant.

After hearing learned counsel for the applicant at length, he wants to withdraw the OA with liberty to file a fresh OA after incorporating the subsequent events.

Accordingly, the present OA stands dismissed as withdrawn with liberty to file a fresh OA.

Anil Kumar  
(Anil Kumar)  
Member (A)

K. S. Rathore  
(Justice K.S.Rathore)  
Member (J)

mk

only given wide  
10-697  
19/5/11